

**(OPEN COURT)**

**CENTRAL ADMINISTRATIVE TRIBUNAL,  
ALLAHABAD BENCH  
ALLAHABAD**

ALLAHABAD this the 04<sup>th</sup> day of *December, 2018*.

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. MOHD. JAMSHED, MEMBER (A)**

Original Application Number. 330/0686/2013.

Arvind Yadav & Ors.

.....Applicants.

**VE R S U S**

Union of India and others.

.....Respondents

Advocate for the applicants : Shri V.K. Srivastava (absent)  
Advocate for the Respondents: Shri A.K. Shahi

**O R D E R**

List revised. None is present for the applicants. A perusal of order sheets show that on previous listed dates i.e. 10.02.2018 and 21.08.2018, counsel for the applicants was not presents. It appears that the applicants have lost interest in pursuing the matter. Hence, the OA is dismissed in default and for want of prosecution.

**(MOHD. JAMSHED)  
MEMBER- A.**

**(RAKESH SAGAR JAIN)  
MEMBER- J.**

Anand...